

No.HCK/PS(S)/4/2018

**HIGH COURT OF KARNATAKA
BENGALURU
DATED: 14TH DECEMBER, 2021**

NOTIFICATION

In exercise of the powers conferred under Section 16(2) of the Advocates' Act, 1961 and Rule 6(9) of the High Court of Karnataka (Designation of Senior Advocates) Rules, 2018, the High Court of Karnataka is pleased to designate the following Advocates as Senior Advocates from the date of this Notification:

Sl. No.	Name of the Advocate
01	Sri. Kiran S Javali
02	Sri. Suresh S Lokre

BY ORDER OF THE HIGH COURT

**Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL**

To:

The Complier, Karnataka Gazette, Bengaluru for favour of publication in Part-IV, Section 2D of the next issue of the Karnataka Gazette (in duplicate).

Copy to:

- 1 The Private Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
- 2 All the Private Secretaries to the Hon'ble Judges of High Court of Karnataka, Bengaluru.
- 3 Sri. Kiran S Javali, Advocate, No.37, 11th Main, Vasanthnagar, Bengaluru-560 052.
- 4 Sri. Suresh S Lokre, Advocate, No.808, 2nd A Cross, I Block, Kalyanagar, HRBR Layout, Bengaluru-560 043.
- 5 The Secretary General, Supreme Court of India, New Delhi
- 6 The Secretary, Bar Council of India, Lal Bahadur Shastri Marg, New Delhi
- 7 The Registrar General, High Court of Judicature at Allahabad, Allahabad.

- 8 The Registrar General, High Court of Assam, Gauhati.
- 9 The Registrar General, High Court of Judicature at Hyderabad.
- 10 The Registrar General, High Court of Bombay, Mumbai
- 11 The Registrar General, High Court of Calcutta, Kolkata.
- 12 The Registrar General, High Court of Chattisgarh, Bilaspur
- 13 The Registrar General, High Court of Delhi, New Delhi
- 14 The Registrar General, High Court of Gujarat, Ahmedabad.
- 15 The Registrar General, High Court of Himachal Pradesh, Shimla.
- 16 The Registrar General, High Court of Jammu & Kashmir, Srinagar
- 17 The Registrar General, High Court of Jharkhand, Ranchi.
- 18 The Registrar General, High Court of Kerala, Kochi.
- 19 The Registrar General, High Court of Madhya Pradesh, Jabalpur.
- 20 The Registrar General, High Court of Madras, Chennai.
- 21 The Registrar General, High Court of Orissa, Cuttack.
- 22 The Registrar General, High Court of Bihar, Patna.
- 23 The Registrar General, High Court of Punjab & Haryana, Chandigarh
- 24 The Registrar General, High Court of Rajasthan, Jodhpur.
- 25 The Registrar General, High Court of Sikkim, Gangtok.
- 26 The Registrar General, High Court of Uttarakhand, Nainital.
- 27 The Registrar General, High Court of Manipur, Imphal.
- 28 The Registrar General, High Court of Meghalaya, Shillong.
- 29 The Registrar General, High Court of Tripura, Agartala.
- 30 The Secretary, Bar Council of Karnataka, High Court Building, Bengaluru.
- 31 The Secretary, Advocates' Association, High Court of Karnataka, Bengaluru.
- 32 The Secretary, Advocates' Association, High Court of Karnataka, Dharwad Bench.
- 33 The Secretary, Advocates' Association, High Court of Karnataka, Kalaburagi Bench.
- 34 All Group-'A' Officers of the High Court of Karnataka, Bengaluru.
- 35 All the Section Officers of the High Court of Karnataka, Bengaluru.